

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. FOSSIL LOGISTICS PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	M/s. FOSSIL LOGISTICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26-3-2001
3.	Authority under which corporate debtor is incorporated / registered	The Registrar of Companies, Chennai
4.	Corporate Identity No. of corporate debtor	U63012TN2001PTC046851
5.	Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, Azeema Sheriff Centre, No. 538 Anna Salai, Teynampet, Chennai 600018, Tamil Nadu
6.	Date of closure of Insolvency Resolution Process	12-11-2025
7.	Liquidation commencement date of corporate debtor	12-11-2025 (order received on 18.11.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Radhakrishnan Dharmarajan Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909 AFA valid up to: Dec. 31, 2025
9.	Name / Address / E-mail of the Liquidator	C/o RDH Co., Flat No. 31, 59, 'Krishna', 1st Avenue, 100-Ft. Road, Ashok Nagar, Chennai - 600083 E-mail: cirp.fossil@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	C/o RDH Co., Flat No. 31, 59, 'Krishna', 1st Avenue, 100-Ft. Road, Ashok Nagar, Chennai 600083. E-mail: cirp.fossil@gmail.com
11.	Last date for submission of claims	19-12-2025

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Chennai Bench has ordered the commencement of Liquidation of M/s. Fossil Logistics Pvt. Ltd., vide its order dated 12.11.2025 (order received on 18.11.2025).

The stakeholders of M/s. Fossil Logistics Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 19.12.2025, to the Liquidator at the address mentioned against Item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in-person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

Date: 19-11-2025

Place: Chennai

Sd/- Radhakrishnan Dharmarajan
Liquidator for M/s. Fossil Logistics Pvt. Ltd.
Regn. No. IBBI/IPA-001/IP-P00508/2017-18/10909

